

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL PRINCIPAL
BENCH, NEW DELHI

Original Application No. 836 of 2024
(IA No. 311 of 2025)

Sarita Dwivedi

Applicant

Versus

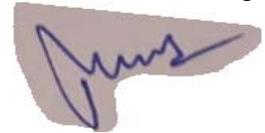
State of U.P. and Ors.

Respondents

I N D E X

| S.No. | Particulars | Pages |
|-------|--|-------|
| 1. | Compliance affidavit on behalf of the Respondent Lucknow Development Authority | |
| 2. | Annexure R-1 True copy of DGPS survey of M/s Omaxe City dated 17 th August, 2025 | |
| 3. | Annexure R-2 A copy of Map showing the Green Belt | |

Filed by



[MUKESH VERMA]
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New Delhi

Dated: 18.08.2025

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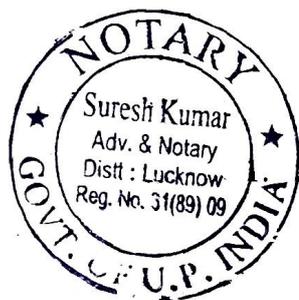
...Respondents

COMPLIANCE AFFIDAVIT ON BEHALF OF
RESPONDENT LUCKNOW DEVELOPMENT AUTHORITY

I, Prathamesh Kumar, aged 33 years, S/o Shri Prabodh Kumar presently posted as Vice Chairman, Lucknow Development Authority, do hereby solemnly affirm and state as under:-

That the deponent, working in above capacity is fully conversant with the facts and circumstances of the case as such the deponent is competent to swear in the present affidavit on behalf of respondent Lucknow Development Authority.

2. That the above Original Application No. 836/2024 has been filed by the applicant Sarita Dwivedi against the respondent State of U.P. and Others. The said application was listed before this Hon'ble Tribunal on 04.07.2025 whereby in paragraph 7 of the order dated 04.07.2025 this Hon'ble Tribunal had directed the answering respondent Lucknow Development Authority to file an affidavit mentioning the area of green belt required to be maintained under the relevant rules/regulations applicable to the project by the respondent No.6 M/s Omaxe Limited. The direction of this Hon'ble Tribunal is quoted hereunder:-



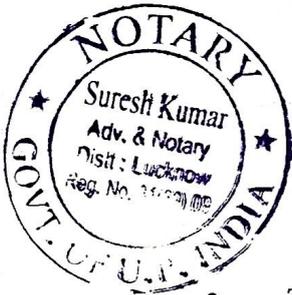
Sworn and Verified
Before Me

10/7/25
SURESH KUMAR

Advocate & Notary Public
117/175KA/14, Near Major Devi Das Marg
Niwajganj, Chowk, Lucknow

प्रथमेश कुमार
आई.ए.एस.
उपाध्यक्ष
लखनऊ विकास प्राधिकरण

“---in the course of hearing, this tribunal has observed that there was variation in the area of greenbelt required to be maintained by the respondent no.6 M/s Omaxe Limited from 15% to 33%. Admittedly, the layout map for the residential/ commercial project was approved by Lucknow Development Authority, Vice Chairman, Lucknow Development Authority is directed to file this affidavit mentioning the area of greenbelt required to be maintained under the relevant rules/ regulations applicable to the project by respondent no.6 M/s Oxaxe Limited and the member secretary UPPCB is directed to file his affidavit regarding the area of green belt required to be maintained in view of above said rules and regulations and actually maintained by respondent no.6.



3.

That in compliance of above direction of this Hon'ble Tribunal DGPS survey of respondent No.6 M/s Omaxe City Situated at Aurangabad was performed on 17.08.2025 and during such survey the net layout area of Omaxe City Shaheed Path is 412673 sq. mtr. required green area (15%)= 61901 sq. mtr. is for park-1 4166 sq. mtr., for park-2, 6104 sq. mtr. park-3 is 3626 sq. mtr., park-4 -5875 sq. mtr. Park-5, 4625 sq. mtr. Park-6, 4188 sq. mtr. open area-7 is 1751.98 sq. mtr., extra open area is 2887 sq. mtr., park-9, 872 sq. mtr., Park-10, 1082 sq. mtr. Park-11, 520 sq. mtr., Park-12, 2118 sq. mtr., Park-8, 2413 sq. mtr., Park 13, 272 sq. mtr., Park 14, 220 sq. mtr., Park-15, 316

Sworn and Verified
Before Me

SURESH KUMAR

Advocate & Notary Public
17/175KA/14, Near Major Dev Das Marg
Niwaiqanj, Chowk, Lucknow

प्रथमेश कुमार

आई.ए.एस.

उपाध्यक्ष

लखनऊ विकास प्राधिकरण

sq. mtr. Tikona Park-16, 110 sq. mtr., Park-17, 40 sq. mtr., Green waterfront Area-A is 8757 sq. mtr., Green waterfront Area-B is 10185.14 sq. mtr., Green Waterfront area-C is 5911.97 sq. mtr. total Achieved area is 66040.09 sq. mtr. thus, the total green area is 16%. True copy of DGPS survey of M/s Omaxe City dated 17th August, 2025 is annexed herewith and marked as ANNEXURE R-1 and A copy of Map showing the Green Belt is annexed as ANNEXURE R-2.

4. It is submitted that from the above it is clear that from such survey conducted of respondent no.6 total green area has been found to be 16% according to details descriptions given in the chart appended with this affidavit.

5. It is therefore most respectfully prayed that this Hon'ble Tribunal may be pleased to take on record the aforesaid compliance affidavit of answering respondent LDA and pass such other and further orders as this Hon'ble Tribunal may deem fit and proper in the interest of justice.

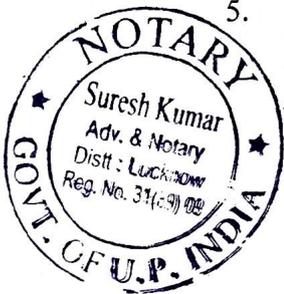
6. That the facts stated in the above affidavit are true and correct as per my personal knowledge and belief. No part of same is false and nothing material has been concealed therefrom.

Deponent
प्रद्युम्न कुमार

आई.ए.एस.

सहायक

लखनऊ नगरपालिका



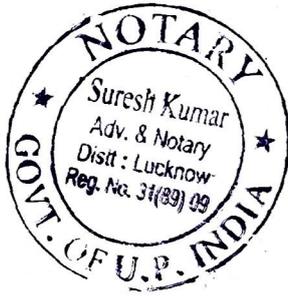
Sworn and Verified
Before Me
[Signature]
SURESH KUMAR
Advocate & Notary Public
A-1/1175K/14, Near Major Devi Das Marg
Mihajipant, Ghazipur, Lucknow

VERIFICATION:-

Verified at Lucknow this the 18 day of August, 2025 that the contents of above affidavit are based on information derived from

official record hence, the same are true and correct as per my knowledge and belief, no part of it is false and nothing material has been concealed therefrom.

Deponent
प्रथमेश कुमार
आई.ए.एस.
उपाध्यक्ष
लखनऊ विकास प्राधिकरण



Sworn and Verified
Before Me

SURESH KUMAR
Advocate & Notary Public
17/15K/14, Near Major Dal Das Men
Niwajganj, Ghaut, Lucknow

design india

ARCHITECTS

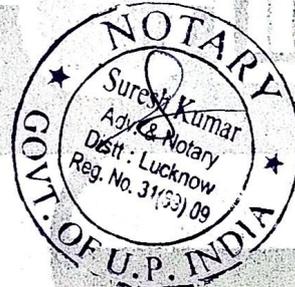
To Whomsoever it may concern

This to certify that the DGPS survey of Omaxe City Situated at Aurangabad Khalsa, Shaheed Path, Lucknow is performed under my presence on 17 th of August, 2025 at 10 am.

The Green Areas are mentioned as follows on the survey Drawing.

| Omaxe City (Shaheed Path) | | |
|---|-----------------|---------------|
| Net Layout Area- 412673 Sq.Mts. | | |
| Required Green Area (15%) = 61901 Sq.Mts. | | |
| Green Areas | Area | Sq.Mts. |
| Park-1 | 4166 | Sq.Mt. |
| Park-2 | 6104 | Sq.Mt. |
| Park-3 | 3626 | Sq.Mt. |
| Park-4 | 5875 | Sq.Mt. |
| Park-5 | 4625 | Sq.Mt. |
| Park-6 | 4188 | Sq.Mt. |
| Open Area-7 | 1751.98 | Sq.Mt. |
| Extra Open Area | 2887 | Sq.Mt. |
| Park-9 | 872 | Sq.Mt. |
| Park-10 | 1082 | Sq.Mt. |
| Park-11 | 520 | Sq.Mt. |
| Park-12 | 2118 | Sq.Mt. |
| Park-8 | 2413 | Sq.Mt. |
| Park-13 | 272 | Sq.Mt. |
| Park-14 | 220 | Sq.Mt. |
| Park-15 | 316 | Sq.Mt. |
| Tikona Park-16 | 110 | Sq.Mt. |
| Park-17 | 40 | Sq.Mt. |
| Green Waterfront Area-A | 8757 | Sq.Mt. |
| Green Waterfront Area-B | 10185.14 | Sq.Mt. |
| Green Waterfront Area-C | 5911.97 | Sq.Mt. |
| Total Achieved Area | 66040.09 | Sq.Mt. |

16% Total Green Area



[Signature]

[Signature]

[Signature]

प्रथमेश कुमार
आई.ए.एस.

उपाध्यक्ष
सहस्रक विकास प्राधिकरण



Ar. Chitranshu Khare

M.Arch.(Hons.), Coa, Ila, iiii

Reg.no.- CA/2013/60120

Address- C-21, Gahmarkunj Colony, Chinhat (Matiyari), Faizabad Road, Lucknow.-226028
Contact+91-8299742966, +91-9532805580, +91-9235757503

भारत सरकार
GOVERNMENT OF INDIA

प्रथमेश कुमार
Prathamesh Kumar
जन्म तिथि/DOB: 04/08/1992
पुरुष / MALE

मेरा आधार, मेरी पहचान

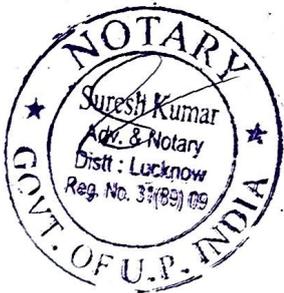
भारतीय विशिष्ट पहचान प्राधिकरण
UNIQUE IDENTIFICATION AUTHORITY OF INDIA

पता:

S/O प्रबोध कुमार, मकान नं. 1/38, BHARTI NAGAR, Lodi
- डी-१/३८, भारती नगर, रोड H.O, South Delhi,
लोदी रोड एन.ओ, साउथ दिल्ली - 110003
दिल्ली, Delhi - 110003

Address:
S/O Prabodh Kumar, HO NO-D-
1/38, BHARTI NAGAR, Lodi
Road H.O, South Delhi,
Delhi - 110003

MEERA ADHAAR, MERI PEHACHAN



प्रथमेश कुमार
आई.ए.एस.
उपाध्यक्ष
लखनऊ विनयक प्राधिकरण